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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 758/2017 M/S H & B STORES LTD

..... Plaintiff

Through Mr.Sudhir Makkar,Senior Advocate with Ms.Meenakshi Singh & Mr.Sudhanshu Suman, Advocates

versus

M/S SUNCITY PROJECTS(PVT) LTD

..... Defendant

Through

Mr.Preet Singh Oberoi & Mr.B.Dhami, Advocates

CORAM:

SH. ANIL KUMAR (DHJS), JOINT REGISTRAR (JUDICIAL) <u>O R D E R</u> 01.10.2018

IA No.2565/2017 u/O VIII R1(A) r/w Order XVIII R 4 r/w Section 151 CPC moved by defendant & IA No. 6091/17

Learned counsel for defendant is stated to be help up in NGT

and requests for further pass over. It is 11.50pm.

Learned Senior Counsel for plaintiff submits that matter may be

listed for some other date.

List the IA for arguments on 19.11.18.

ANIL KUMAR (DHJS) JOINT REGISTRAR (JUDICIAL)

OCTOBER 01, 2018/gk